

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES
LOK SABHA
UNSTARRED QUESTION No. 2995
TO BE ANSWERED ON 21ST MARCH, 2017
DEATH OF LIVESTOCK

2995. SHRI J.C. DIVAKAR REDDY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is aware about the death of livestock due to starvation in drought prone areas of the country including Andhra Pradesh and if so, the details thereof;
- (b) whether the Government is aware that the farmers have to sell their livestock to the slaughter houses due to lack of fodder and if so, the details thereof; and
- (c) the steps taken/being taken by the Government to check livestock deaths in drought prone areas and provide relief to the farmers who are adversely affected by the drought?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
(SHRI SUDARSHAN BHAGAT)

- (a) As per information received from the Government of Andhra Pradesh, there is no death of livestock reported due to starvation in drought declared areas in the state of Andhra Pradesh.
- (b) As reported by the Government of Andhra Pradesh, the State Government is closely monitoring the sale of Livestock and selling of livestock to slaughter houses is not reported due to lack of fodder in the State of Andhra Pradesh.
- (c) The State Government is primarily responsible for taking necessary relief measures in the wake of natural calamities. Government of India supplements efforts of State Government with financial assistance and logistic support. For undertaking relief measures, funds are available with the State Government in the form of State Disaster Response Fund (SDRF). Additional financial assistance, over and above SDRF, is considered from National Disaster Response Fund (NDRF) for natural calamities of severe nature and is approved on the basis of Memorandum received from State Government in accordance with established procedure.

Further, Department of Agriculture Co-operation and Farmers Welfare is implementing Additional Fodder Development Programme (AFDP) as a sub-scheme of Rashtriya Krishi Vikas Yojna (RKVY) to mitigate the adverse impacts of drought in drought affected. The Department of Animal Husbandry, Dairying and Fisheries is implementing, National Livestock Mission (NLM) with a budgetary allocation of Rs.292 crores during the year 2016-17 with a sub-Mission on Feed and Fodder Development where financial assistance is also being provided to all States/UTs.
